

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S COINWEALTH VENTURES INDIA PRIVATE LIMITED

Sl. No.	Particulars	Details
1.	Name of corporate debtor	M/S Coinwealth Ventures India Private Limited
2.	Date of incorporation of corporate debtor	12/11/2021
3.	Authority under which corporate person is incorporated / registered	Roc- Bangalore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999KA2021PTC154249
5.	Address of the registered office and principal office (if any) of corporate debtor	No 7, 19th Main HSR Layout 4th Sector, Bangalore, Karnataka, India, 560087.
6.	Liquidation Commencement Date of Corporate person	07/12/2023
7.	Name, Address and e-mail id and registration number of the Liquidator	Ms. Ramanathan Bhuvaneshwari, Address: C-006, Pioneer Paradise, 24th Main Road, 7th Phase, JP Nagar, Bangalore-560078.Email: bhoona.bhuvan@gmail.com; IBBI Registration No: IBBI/IPA-002/IP-N00306/2017-18/10864;
8.	Last date for submission of claims	6th January 2024

Notice is hereby given that the *M/s Coinwealth Ventures India Private Limited* has commenced Voluntary Liquidation on 7th December 2023.

The Stakeholders of *M/S Coinwealth Ventures India Private Limited* are hereby called upon to submit their claims as on the date of commencement of Liquidation, with proof on or before *6th January 2024* to the Liquidator at the address mentioned against entry No.7.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Liquidator:

s/d



Ms.Ramanathan Bhuvaneshwari, Liquidator

Date and Place: 10th December 2023, Bengaluru.

